

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3703  
ANSWERED ON 18<sup>TH</sup> MARCH, 2021**

**ADOPTION OF E-20 FUEL**

**3703. SHRI P.C. MOHAN:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether the Government proposes to introduce E-20 fuel as automotive fuel;**
- (b) if so, the salient features thereof; and**
- (c) the steps taken by the Government to facilitate development of E-20 compliant vehicles as well as adoption of mass emission standards for this fuel?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (c) Yes, Sir. The Government has notified G.S.R. 156(E) dated 8<sup>th</sup> March, 2021 regarding mass emission standards for E-20 fuel. Further, the Government has also notified G.S.R. 172(E) dated 11th March, 2021 regarding safety requirements for motor vehicles running on E-20 Fuel and higher blend of ethanol to seek comments from the concerned stakeholders.**

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